

The item and country wise export detail during each of the last three years is available in the DGCI&S publication in CD form namely 'Monthly Statistics of Foreign Trade of India', Vol. 1 (Exports) for March 2010, March 2011 and July 2011 (Latest available) respectively. Such CD is regularly sent to Parliament Library by DGCI&S.

Relaxation of key condition imposed on wholesale cash and carry companies

2808. SHRI S. THANGAVELU : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Department of Industrial Policy and Promotion (DIPP) has decided to relax a key condition imposed on whole sale cash and carry companies;

(b) whether the DIPP has changed the definition of group in line with Accounting Standard 23 which does not prescribe any equity limit for defining a group of companies;

(c) if so, the details thereof;

(d) whether the new definition will benefit the leading retail companies with foreign joint venture; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) No, Sir.

(b) No, Sir.

(c) to (e) Do not arise.

Including procedural simplification in annual supplement to FTP

2809. SHRI A. ELAVARASAN : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has decided to resort to major procedural simplifications in the forth coming annual supplement to the Foreign Trade Policy (FTP);

(b) if so, the details thereof;

(c) whether exporters often complain about the difficulties in obtaining the Bank Realisation Certificate (BRC) copy to avail themselves of the benefits under various schemes; and

(d) if so, whether the procedural simplification would solve their problem and boost in trade and e-commerce?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) to (d) Procedural simplification is a continuous exercise. From time to time various measures are announced to simplify processes so as to facilitate foreign trade and bring down their transaction cost. No complaint has been received from the exporters about their difficulties in obtaining Bank Realisation Certificate (BRC). DGFT has been in consultation with all banks so that the Bank Realisation Certificate can be transmitted on-line from the banks to DGFT eliminating the need for the exporters to approach the respective banks for hard copy of BRC.

Skill Development Council for Rubber Sector

2810. SHRI A. ELAVARASAN : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the National Skill Development Corporation (NSDC) and Indian Rubber Industries Association have formed a Skill Development Council for the intensive rubber sector;
- (b) if so, the details thereof;
- (c) whether the Rubber Industries Sector Skill Council (RSSC) would help the sector and promote academic excellence in this sector; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) and (b) As per information available with the Government, the National Skill Development Corporation (NSDC) has approved a proposal to set up Rubber Sector Skill Council (RSSC), jointly promoted by All India Rubber Industries Association (AIRIA) and Automotive Tyre Manufacturers Association (ATMA), which are private bodies.

(c) and (d) The Rubber Sector Skill Council, named as Rubber Skill Development Centre (RSDC) aims to develop competency based framework for skills development and Quality Assurance of personnel in the Rubber sector.

US demand for relaxation of import norms

2811. SHRI A. ELAVARASAN : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the US has sought relaxation of import norms on wide range of technical barriers to trade covering areas such as toys, cosmetics, wine and telecom equipments;